GOVERNMENT OF INDIA STEEL LOK SABHA

UNSTARRED QUESTION NO:195 ANSWERED ON:05.08.2013 SHIP BREAKING AND HAZARDOUS MATERIALS Panda Shri Baijayant

Will the Minister of STEEL be pleased to state:

(a) whether there has been a rise in the number of decommissioned ships received by the ship breaking yards in the country;

(b) if so, the details of the ships received at different ship breaking yards during each of the last three years and the current year;

(c) the amount and nature of contaminated material that has arrived at the ship breaking yards of Kerala and Gujarat and the manner in which the same is likely to be disposed off;

(d) whether any measures have been taken to ensure the safety of the workers working in unhygienic and hazardous conditions at the ship breaking yards; and

(e) if so, the details of the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)&(b): Details of ships received for breaking during the last three years and current year are as under:-

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Year Alang Sosiya Mumbai Kerala
2009-10 348 58 05
2010-11 357 57 02
2011-12 415 73 01
2012-13 394
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At present no ship breaking activity is undertaken at Kolkata port.

(c): Before bringing the vessel, it is ensured that the vessel is properly decontaminated. In this regard necessary certificates from surveyors are obtained. In Alang ship breaking yard some waste material is incinerated and some others are landfilled.

(d)&(e): As per the Factories Act 1948, State Factories Inspectorate enforces relevant rules and regulations to avoid safety related hazards and unhygienic working conditions while undertaking ship breaking activities. Besides, helmet, safety shoes, aprons, goggles are provided to the ship breaking workers. Fire fighting pumps are also installed.